

IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to lay on the Table:—

(1) A copy of the Delhi Roller Mills Wheat Products (Ex-Mill and Retail) Price Control (Amendment) Order, 1981 (Hindi and English versions) published in Notification No. G.S.R. 284(E) in Gazette of India dated the 9th April, 1981, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2419/81.]

(2) A copy of the Central Warehousing Corporation (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 289(E) in Gazette of India dated the 10th April, 1981, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [Placed in Library. See No. LT-2420/81.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited, New Delhi for the year 1979-80.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (3) above. [Placed in Library. See No. LT-2421/81.]

ANNUAL REPORT ETC. OF LALIT KALA AKADEMI FOR 1979-80 AND ANNUAL ACCOUNTS FOR NATIONAL SCHOOL OF DRAMA, NEW DELHI FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 1979-80 along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1979-80. [Placed in Library. See No. LT-2422/81.]

(2) A copy of the Annual Accounts (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1979-80 together with Audit Report thereon. [Placed in Library. See No. LT-2423/81.]

NOTIFICATION UNDER SHIPPING DEVELOPMENT FUND (LOANS AND OTHER FINANCIAL ASSISTANCE) RULE, 1981 AND ANNUAL REPORT ETC. OF TAMIL NADU AGRO-INDUSTRIES CORPORATION LTD., MADRAS FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): I beg to lay on the Table:

(1) A copy of Notification No. G.S.R. 76(E) (Hindi and English versions) published in Gazette of India dated the 21st February, 1981 authorising the Deputy Secretary (Fisheries) to receive applications from fishing companies desirous of raising loans etc. from the Shipping Development Fund for the Acquisition and maintenance of trawlers, issued under Rule 3 of the Shipping Development Fund (Loans and other Financial Assistance) Rule, 1981. [Placed in Library. See No. LT-2424/81.]

(2) A copy each of the following papers under section 619A of the Companies Act, 1956:—

(i) Review (Hindi and English versions) by the Government on the working of the Tamil Nadu Agro Industries Corporation